

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 116
(IB)-266(ND)2019
IA/3975/2020 IA/140/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

... **Applicant/Petitioner**

Vs.

M/s. Horizon Buildcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand, Mr. Rahul Adlakha and Mr. Pathik Choudhury, Adv. for RP,
Ms. Mayuri Raghuvanshi Adv. for Respondent Indian Overseas Bank in IA No.
3975/2020 and IA No 140/2021

ORDER

Renotify this case on 16.04.2021



(T.S. SINGH)
COURT OFFICER